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16 FEB 2018  
THE HIGH COURT OF KERALA

Kochi - 682 031  
Date : 14.02.2018

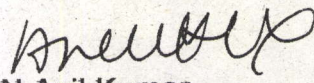
A1- 627 / 2017

NOTICE

Sub:- Dress Code stipulated for Law interns in the High Court and Subordinate Courts – reg.

It is hereby informed that all Law Students undergoing internship in the High Court and the Subordinate Courts shall follow the dress code stipulated in the rules framed by the Bar Council of India under Section 49(1)(gg) of the Advocates Act 1961, **except coat, bands and gown** with effect from **01.03.2018**.

(By Order)

  
N. Anil Kumar  
Registrar General

To

The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Private Secretaries to the Judges, High Court.  
✓ The IT Section, High Court - (for publishing in the High Court Website)  
The Confidential Assistants to the Registrars, High Court.  
The Confidential Assistant to the Additional Registrar  
(General Administration), High Court.  
The Admn. Records Section, High Court.  
The Notice Board, High Court.  
The File/Stock File.

Copy to:-

The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.